

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P.(IB)-3490(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022**

NAME OF THE PARTIES: BSH Household Appliances
 Manufacturing Pvt Ltd
 V/s
 D. J. Appliances Pvt Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Absent

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
22.09.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)